

SPECIAL BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/97(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	TAMRA DHATU UDYOG PVT LTD VS EMT MEGATHERM PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearances (via video conferencing/physically)

ORDER

1. None for the parties.
2. Despite repeated notices, nothing turns up to date.
3. Registry is directed to issue notice to the parties by speed post and e-mail and place tracking information on record.
4. If none appears on the next date of hearing, appropriate orders would be passed.
5. Post this matter on **27/08/2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**